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2571. SHRI CHATURANAN MISHRA; Will the Minister ot HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the central Government have received represntations dated the 25thj May and 1st June, 1984 from Dr. Arun Bakle, Cardiologist, Sholapur Maharashtra;
- (b) whether Government have also received any communication from th* First Secretary Embassy of Indian, USSR in the matter:
- (c) if so, what are the details thereof; and
- (d) what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI); (a) and (b) Yes, Sir.

(c) and (d) These representations related to Dr. Arun Bakle's registration in India u|s 13(3) of the Indian Medical Council Act, 1956.

These were referred to the Medical Council of India for necessary action who, in reply have informed that the practical training as prescribed by the Council must be undergone in India, in approved hospitals, by the Indian nationals who obtain foreign medical qualifications incuded in Pait II of the Third Schedule to the Indian Medical Council Act 1956, in order to acclimatise themselves with the Indian conditions.

Acquisition of assets by Employees of the Food Corporation of India and Central Warehousing Corporation

2572. SHRI ARABINDA GHOSH: Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state;

- (a) whether it is a fact that some officers of the Food Corporation of India and the Central Warehousing Corporation have acquired movable and immovable assets disproportionate to their salaries; and
- (b) whether Government propose to get the matter looked into by the CBI or any other vigilance agency?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS

AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SAJEEVI RAO); (a) and (b) Certain cases relating to acquisition of assets by officers disproportionate to their known sources of income have come to the notice of Central Warehousing Corporation and Food Corporation of India and are being looked into. Many of these cases have already been entrusted to CBI.

to Questions

राजभाषा कार्यान्वयन समिति के सदस्यों द्वारा समिति की बैठकों में भाग न लिया जाना

2573. श्री जगदम्बी प्रसाद यादव: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बनाने की ऋषा करेंगे कि :

- (क) उनके मंत्रालय के विभागों और ग्रधीनस्थ कार्यालयों में कितनी राजभाषा कार्यान्वयन समितियां और उनके सदस्यों के नाम क्या है :
- (ख) बैठकों की तिथियों सहित उन सदस्यों के नाम क्या है जिन्होंने पिछले एक वर्ष के दौरान इनकी बैठकों में भाग नहीं लिया और इन बैठकों में उनके अनुपस्थित रहने के क्या कारण
- (ग) उन कार्यालयों की संख्या क्या है जिनका हिन्दी के प्रगामी प्रयोग को सम्बन्ध में निरिक्षण कर लिया गया है तया उनकी संख्या क्या है जिनका निरीक्षण किया जाना है ग्रीर निरीक्षण कार्य कब तक पूरा कर लिये जाने की संभावना है ; श्रीर
- (घ) समितियों के उन सदस्यों के नाभ क्या हैं, जो हिन्दी में पढ, लिख नार बोल सकते हैं और टिप्पणियां और म्रादेश हिन्दी में दे सकते हैं ?

स्वाब्ध्य श्रीर परिवार कल्यारा मंत्रा-लय में उपमंत्री (कुमारी कुमद देन एम ० जोशी) : (क) से (घ). सुचना एकल की जा रही है और वह सभा पटल पर रख दी जाएगी।